

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 375 of 2018
IN
CP (IB) NO. 117/Chd/CHD/2017
(Admitted matter)**

M/s. Hajura Singh Bhim SinghPetitioner-Operational Creditor
Versus
M/s. Best Foods LimitedRespondents-Corporate Debtor

Present: Mr. Deepankur Sharma, Advocate for applicants in CA No.
375/2018.
Mr. G.S. Sarin Practising Company Secretary for the Resolution
Professional.

CA No. 375/2018

Notice of this application to the Resolution Professional and Mr.
G.S. Sarin, authorised representative of the Resolution Professional accepts
notice.

List the matter on 25.09.2018 for arguments and reply, if any, be filed
by the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

September 12, 2018
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